

ITEM NO.18

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 2131/2025

SANJEEV AGARWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION and I.R. and IA No.168271/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.168273/2023-EXEMPTION FROM
FILING O.T.

Date : 21-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Somesh Chandra Jha, AOR
Mr. Ejaz M Qureshi, Adv.

For Respondent(s) :

Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.
Mr. Brahmjeet Singh, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Shreya Gulati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both the Respondents are duly represented.

Original records of High Court and Trial Court have not been
received. Issue reminder.

List again on 28.08.2025.

MASHROOR ALAM KHAN
Registrar

pm